

3

O.A. No. 54 of 2011

Tapan Kumar Panda.....Applicant

VS

Union of India & Ors.....Respondents

Order dated: 04.02.2011

CORAM:

Hon'ble Shri C.R.Mohapatra, Member (Admn.)

Hon'ble Shri A.K.Patnaik, Member (Judl.)

Heard Mr. B. Mohanty-I, Ld. Counsel for the applicant and Mr. S.K.Ojha, Ld. Standing Counsel appearing for the Respondent-Railways, on whom a copy of this O.A. has already been served.

2. The applicant has come to this Tribunal for the second time after his representation was rejected under Annexure-A/5. The consideration of the representation was undertaken by the Railway-Authorities on the direction of this Tribunal dated 14.12.2010 in O.A. No. 806/10. Though, the representation has been rejected on the ground of administrative exigencies and keeping in view the load of work in the station, i.e. Raja Athagarh, the contention of the applicant is that he is quite aged and is about to retire within two years from now and he has also some domestic problems. Keeping in view the above factors, the Ld.

4

Counsel for the applicant submits that he will make a fresh representation to the Respondent No.3 within a period of 10 days ventilating his grievances for retention in the old station or a nearby station particularly keeping in mind the level of responsibility and the load of work including the sensitivity of the station. The applicant is allowed to file such a representation. He may indicate some specific stations keeping in view the above factors. If such a representation is made within 10 days then, notwithstanding the order under Annexure-A/5, Respondent No.3 is directed to consider the same sympathetically and pass a reasoned order within a period of 30 days from the date of receipt of such representation.

However, till disposal of the representation, status quo as of date shall be maintained.

Accordingly, as agreed to by the Ld. Counsel for the parties, without going into the merits of the case, the O.A. is disposed of with the above observation and direction at the stage of admission itself.

[Signature]
MEMBER (J)

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MEMBER (A)